

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 287 of 2020

IN THE MATTER OF:

**Mr. Abhijit Guhathakurta Monitoring
Agency of the Corporate Debtor** **...Appellant**
Versus
Royale Partner Investment Fund Ltd. **...Respondent**

Present:

**For Appellant: Mr. Abhinav Vasisht, Sr. Advocate with Mr. Avinash
Subramanian, Mr. Aakrshan Sahay and Mr. Naqul
Sachdeva, Advocates**

**For Respondent: Mr. Sudipto Sarkar, Sr. Advocate with Mr. Kumar Anurag
Singh,
Mr. Naman Joshi and Mr. Arun Kathpalia, Advocates for
Intervenor**

WITH

Company Appeal (AT) (Insolvency) No. 327 of 2020

IN THE MATTER OF:

Royale Partners Investment Fund Ltd. **...Appellant**
Versus
**Mr. Abhijit Guhathakurta Monitoring
Agency of the Corporate Debtor** **...Respondent**

Present:

For Appellant: Mr. Sudipto Sarkar, Sr. Advocate

**For Respondent: Mr. Abhinav Vasisht, Sr. Advocate with Mr. Akshita
Sachdeva, Advocate for R-1
Mr. Tushar A John, Advocate**

Cont.....

ORDER

09.06.2020 Heard both sides. **Judgement is Reserved.**

The Learned Counsels for the respective parties are directed to file their written submissions containing not more than five pages in the form of soft and hard copies on or before 15th June, 2020.

[Justice Venugopal M.]
Member (Judicial)

[V.P. Singh]
Member (Technical)

Basant B./Kam/

Company Appeal (AT) (Insolvency) No. 287 & 327 of 2020